

In the National Company Law Tribunal
Bengaluru, Special Bench

C.P. (IB)/92(BEN)2018

Court No. 1

Item No. 117

IBC under Sec 7

In the matter of:

M/S SRI P. PRADEEP KUMAR AND OTHERS

.....Petitioner

V/s

M/S GRUHA KALYAN HOUSING PROJECTS
PRIVATE LIMITED

.....Respondent

Order delivered on ..01/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)

Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

NONE

For Respondent(s):

NONE

Order

None appears for the Parties.

Post the case on 22.04.2021.

Member (T)

Krishna

Member (J)

Recd 6/4/21
Pran Krishna
16/07

Verified
Court Officer